

Coals) at Rourkela Steel Plant.

- (iii) Anhydrous liquid ammonia by Phosam Process at Rourkela Steel Plant.
- (iv) Sinter technology improvement at DSP, RSP and IISCO, Burnpur.
- (v) Gas probes and pressure tapping at different level of blast furnace at Rourkela Steel Plant.
- (vi) Coal dust injection at Rourkela Steel Plant.
- (vii) Cast House Slag Granulation at Durgapur Steel Plant.
- (viii) KORF process at Rourkela Steel Plant.
- (ix) Vacuum refining facility at Durgapur Steel Plant.

Decisions on technologies to be imported would depend upon the final approvals of schemes for the Seventh Plan.

Negotiations are being carried out to enter into technology transfer of KR and INRED iron-making process.

Drop in Foreign Exchange

1536. SHRI THAMPAN THOMAS : Will the Minister of FINANCE be pleased to state :

(a) whether there is a drop in foreign exchange reserves during the past two months (January and February, 1985);

(b) if so, the details thereof as compared to the years 1977-78 and 1978-79;

(c) whether the foreign exchange earnings of the country have declined;

(d) if so, to what extent; and

(e) the present foreign exchange

earnings by various sources?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : (a) The foreign exchange reserves (excluding Gold and Special Drawing Rights) as on 31st December, 1984, 31st January and 28th February, 1985 were as indicated below:

	(Rs. crores)
31-12-1984	6250.29
31-1-1985	6014.47
28-2-1985	6245.58

(b) The comparative positions during 1977-78 and 1978-79 was as follows:

	(Rs. crores)	
31st December	3998.29	4890.35
31st January	3959.31	5081.71
28th February	4103.11	5094.74

(c) to (e). The amount of net foreign exchange earnings from all external transactions is reflected in the levels and variations in the country's foreign exchange reserves. There has been an increase of Rs. 1117.66 crores in the foreign exchange reserves in the current year upto 22nd March, 1985. It is not feasible to make an estimate of the foreign exchange earnings from different sources.

Pending Income Tax Arrear Cases

1537. SHRI THAMPAN THOMAS : Will the Minister of FINANCE be pleased to state :

(a) the number of cases pending for recovery of Income-tax arrears in different courts in the country during 1984;

(b) the number of cases decided and the amount recovered during 1984; and